

given to Starred Question No. 45 on the 2nd August, 1960 and state:

(a) whether master plan for the Integrated Development of the region commanded by the Rajasthan Canal Project has been finalised; and

(b) if so, the nature of the Plan and its main recommendations?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) Does not arise.

Pochampad Project

*617. **Shri Rami Reddy:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 819 on the 26th August, 1960 and state:

(a) whether the objections of the Maharashtra Government in regard to the Pochampad Project have since been disposed of;

(b) whether discussions between the representatives of the Andhra Pradesh and Maharashtra Governments have since been held;

(c) whether the Central Water and Power Commission have received a report of the discussions; and

(d) the action taken in the matter by Government, the Planning Commission and the Central Water and Power Commission?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) Discussions were held but they were not conclusive.

(c) No authentic report has so far been received.

(d) The matter is under examination.

I.A.R.I.

*618. **Shri Tangamani:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that various posts in the Indian Agricultural Re-

search Institute have not been classified as unskilled, semi-skilled, skilled, etc.

(b) whether it is proposed to constitute a tribunal to classify the various posts as recommended by the Second Pay Commission; and

(c) if not, the reasons therefor?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Yes.

(b) No.

(c) On the recommendations of the Second Pay Commission, revised scales of pay for the workers of the Indian Agricultural Research Institute, have been notified and have come into force from 1.7.1959. Government do not consider that having regard to the numbers and nature of work involved there is any need for a Tribunal or Committee to go into question of classification of these workers.

Shipping Freight Rates

*619. **Shri Raghunath Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Japan and U.K. Shipping lines have reduced freight surcharge to Colombo (Ceylon); and

(b) if so, what steps are being taken by Indian Shipping Companies in this respect?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes. The Conference lines operating in the U.K. (Continent) Colombo and Japan (Colombo) trades have recently announced certain reductions in freight surcharge on shipments to Colombo, as a result of the improvement in the port conditions.

(b) The decision to reduce the surcharge was taken by the Shipping Conferences concerned and the Indian shipping companies who are operating as members of such Conferences will no doubt abide by that decision.